

Defective Case Register from 2025-06-18 to 2025-06-18

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/23808/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
2	D-WP(C)/23813/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
3	D-CRLA/14772/2025	BISWAJIT NAYAK	2025-06-18	Special G .R case mentioned in para-1 of cause title appears wrong .2 .In two I .As deponent has not stated his relationship with the appellant .3 .vernacular certificate not furnished
4	D-BLAPL/17976/2025	SK. ZAFARULLA	2025-06-18	Date of FIR in date chart not correct, as per FIR.
5	D-CONTC/23636/2025	ADV.	2025-06-18	UNDERTAKING NOT FILED
6	D-CONTC/21110/2025	AMBUJA BANDHU PARIDA	2025-06-18	1.Case no not Correctly Furnished in the prayer portion of the petition.
7	D-WP(C)/24098/2025	SUDHIR KUMAR MALLICK	2025-06-18	Annexures -2 and 3 not correctly reflected in averments
8	D-WP(C)/23809/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
9	D-FAO/23665/2025	PRAMOD KUMAR TRIPATHY	2025-06-18	1. Period of Delay 27 days
10	D-WP(C)/23810/2025	DILLIP KUMAR RAY	2025-06-18	1. In Declaration paragraph no. not furnished. 2..Receipt Showing Serv.copy To cg not Filed.
11	D-CRLMC/17582/2025	SANJIB KUMAR BHANJADEO	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.21 to 23 and 34 not neat and legible.
12	D-RSA/18649/2025	KAPILA CHARAN NAYAK	2025-06-18	1.Court Fee Rs.18285/-Payable not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- not paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid 3. Cause Title Not in order.Appellant No-4 in the L.A.Court not made Party in this Appeal 4. Index be correctly Page marked after inserting L.A.C Judgment and Decree.
13	D-FAO/22995/2025	SUBRAT SATPATHY	2025-06-18	receipt reg compensation not filed 2-w.f .fund Rs10 to be paid in vakalatanama
14	D-RVWPET/23041/2025	PRAJNA SARITA MOHANTY	2025-06-18	Sunera Parween not a party in this proceeding but She has execute the V.nama.
15	D-WP(C)/23347/2025	BIREN SANKAR TRIPATHY	2025-06-18	D.Fee of OSBC Rs.50/- not paid in the v.nama.
16	D-WP(C)/23994/2025	ASHOK KUMAR PANIGRAHI	2025-06-18	D.c.fee of Rs.6/- to be paid in cause title

17	D-CRLMC/14836/2025	AVIJIT PAL	2025-06-18	1. Certified copy of annex-4 not filed. 2. T.R. case number not correctly furnished in the petition. 3. FIR case number and VGR case number not furnished in the petition.
18	D-CRLLP/16964/2025	BIJAYA KUMAR RAGADA	2025-06-18	Status of respondent not furnished in cause title .
19	D-ABLAPL/17856/2025	BIJAY KUMAR BEHERA	2025-06-18	1. Provision of law not correctly furnished in A.Slip.
20	D-ABLAPL/17886/2025	ARJUNA CHARANA BEHERA	2025-06-18	1.Victims father name may be redacted from the petition. 2.Extra undertaking after V.Nama not required. 3.Annexure not legible properly.
21	D-CRLMC/16631/2025	RABI NARAYAN MOHANTY	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 20 NOT LEGIBLE.
22	D-WP(C)/23221/2025	SAROJA KANTA SAMAL	2025-06-18	14-NOT PROPERLY INDEXED.
23	D-BLAPL/17893/2025	JYOTIRMAYA SAHOO	2025-06-18	Hologram of Rs50/- is not paid in the V Nama. Annexure -1 is not attested.
24	D-CRLMC/15599/2025	SANJEEB KUMAR JENA	2025-06-18	1.Put up for SR after filing of properly arranged in CRLMC petition.
25	D-CRLMC/14468/2025	TUKUNA KUMAR MISHRA	2025-06-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 4 not correctly described.C copy of annexure-4 not file.
26	D-WP(C)/23814/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
27	D-CMAPL/20336/2025	ADV.	2025-06-18	Provision of Law Incorrect.
28	D-WP(C)/23511/2025	AKSHAYA KUMAR JENA	2025-06-18	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. C. fee of Rs.24/- not paid.Page no. 27 not neat.
29	D-WP(C)/23806/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
30	D-CRLMC/17557/2025	GOKULANANDA SAHU	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 8 to 12 not neat and legible.
31	D-WP(C)/24091/2025	SUDHIR KUMAR MALLICK	2025-06-18	Annexures 2 and 3 not properly reflected in averments
32	D-WP(C)/23858/2025	SUDHIR KUMAR MALLICK	2025-06-18	This may be registered as WPCRL.
33	D-WP(C)/22898/2025	AKSHAYA KUMAR JENA	2025-06-18	Annexure-5 filed not neat
34	D-WP(C)/23275/2025	SOMNATH RAY	2025-06-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.2 Paragraph no. not

				correctly furnished on declaration.3. Age of the Opp.Party No.2 not furnished in the Cause title.
35	D-CMP/21541/2025	SOUMYA MISHRA	2025-06-18	1.Prayer repeated twice be corrected.2. The name of the Petitioner be corrected.
36	D-CONTC/20870/2025	ADV.	2025-06-18	1.Affidavit made by serial no-1page no 12 does not tally with the cause title
37	D-CRLMC/16859/2025	PRAKASH CHANDRA DASH	2025-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.copy of annex-1 not filed.
38	D-WP(C)/23807/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
39	D-BLAPL/17871/2025	SOUBHAGYA KUMAR DASH	2025-06-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Annexure 1 not mentioned in petition.
40	D-WP(C)/23036/2025	SUBHRANSU BHUSAN MOHANTY	2025-06-18	1. Special case no . mentioned in prayer of revn .petition appears not correct. 2 . In paragraph -2 of revn .petn . date 27 .12 .2025 mentioned appears not correct .
41	D-ABLAPL/17896/2025	RAJKISHORE SWAIN	2025-06-18	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
42	D-CRLMC/15420/2025	SURIYA MOHAPATRA	2025-06-18	1. This case related to sexual offence the name of the victim aunt Subasini suna deleted from the petition as per the standing order 3/ 2024 and put up for SR thereafter.
43	D-BLAPL/17818/2025	LOKANATH NAIK	2025-06-18	1-Date of PR not mentioned in Date Chart. 2-Date of Rejection order indicated incorrect in BOOK MARK.3-Paragraph no. not mentioned in the Declaration of the Affidavit.4-Affidavit not properly Arranged. 5-H.B.A.W.S.of RS.50/ not paid and enrollment no. of the Filing Advocate not indicated in vakalatnama.
44	D-WP(C)/23281/2025	ASHIS KUMAR MISHRA	2025-06-18	1. Page no.6 not neat and legible.
45	D-WP(C)/23463/2025	AMIT KUMAR NATH	2025-06-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished on declaration.2. Welfare fee of Rs. 50/- not paid on V.nama.
46	D-WP(C)/23803/2025	DILLIP KUMAR RAY	2025-06-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-WP(C)/22902/2025	AKSHAYA KUMAR JENA	2025-06-18	Annexure-5 filed not neat

48	D-WP(C)/23206/2025	PRASANTA KUMAR JENA	2025-06-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of order vide annex-1 not tally with Index.Occupation not mentioned in the affidavit.Page 59 not neat.
49	D-WP(C)/23472/2025	CHITRASEN PARIDA	2025-06-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. I.A.No. not mentioned in I.A.
50	D-ABLAPL/17823/2025	AMIYA KUMAR BEURA	2025-06-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-WP(C)/23801/2025	DILLIP KUMAR RAY	2025-06-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/23359/2025	JANAKI KANTA MAHAPATRA	2025-06-18	DATE OF EXECUTION NOT FURNISHED.
53	D-WP(C)/23635/2025	SAMEER KUMAR DAS	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 36 not neat.
54	D-WP(C)/23637/2025	SAMEER KUMAR DAS	2025-06-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-WP(C)/23811/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
56	D-BLAPL/17855/2025	CHITTA RANJAN KANUNGO	2025-06-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 22 is not available.
57	D-WP(C)/23805/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
58	D-CONTC/22112/2025	ADV.	2025-06-18	copy of order and cause title of WP(C) to be filed.
59	D-CRLMC/17910/2025	BIGYAN KUMAR SHARMA, (SR.ADV.)	2025-06-18	1. This case related to sexual offence the name of victim and her address deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter
60	D-WP(C)/23283/2025	ASHIS KUMAR MISHRA	2025-06-18	1. Page no.9 and 10 not neat and legible.
61	D-CRLMC/14280/2025	SASWATA PATNAIK	2025-06-18	14-NOT PROPERLY INDEXED. Ps case no. not correctly mentioned in index.
62	D-CRP/24120/2025	ABINASH ROUTRAY	2025-06-18	This may be regd. as CMP
63	D-LAA/20977/2025	SUBRAT SATPATHY	2025-06-18	Amount awarded and amount claimed and C.Fee Payable be clearly mentioned in the Appeal Memo and Put up there after.
64	D-WP(C)/23812/2025	DILLIP KUMAR RAY	2025-06-18	1. IN Declaration paragraph no. not furnished. 2..Receipt Showing Serv.copy To cg not Filed.

65	D-ABLAPL/17918/2025	SANDEEP RAJ PANDA	2025-06-18	1. Provision of law not mentioned correctly in Cause Title.
66	D-MACA/22418/2025	DEBASISH PATNAIK	2025-06-18	1.Court Fee Rs.500/ payable not paid
67	D-RVWPET/22887/2025	SUSANTA SEKHAR MOHAPATRA	2025-06-18	1. Period of Delay 1143 days delay. 2.C. copy of impugned order not filed.
68	D-BLAPL/17861/2025	AMIT KUMAR SAHU	2025-06-18	1- Annexure 3 not Neat and Legible .
69	D-ABLAPL/17912/2025	NRUPENDRA NARAYAN BAGH	2025-06-18	1. Page no-8 is not legible 2.High Court BAR ASSON. Members welfare Scheme Rs 50/-(Hologram) to be paid in V. Nama. 3. In declaration of the Affidavit, no. of paragraph is furnished incorrectly.
70	D-ABLAPL/17955/2025	SURESH KUMAR PANDA	2025-06-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
71	D-ABLAPL/17848/2025	KAUSHAL HUSSAIN	2025-06-18	1. Provision of law not correctly furnished in A.Slip.
72	D-MACA/22528/2025	DEBASISH PATNAIK	2025-06-18	1.Period of Delay 59 days 2. Court Fee Rs.15000/ payable not paid
73	D-CRLMC/16804/2025	SAROJ KUMAR PADHY	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 16 not neat.
74	D-WP(C)/23271/2025	RAGHUNATH DAS MOHAPATRA	2025-06-18	sl. no.4 of affidavit in I.A. not proper.
75	D-ABLAPL/17938/2025	AJAYA KUMAR MOHARANA	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 to 14 not neat and legible.
76	D-WP(C)/23804/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
77	D-WP(C)/23749/2025	SATYABAN SAHOO	2025-06-18	Rs 72/- to be paid on petition2-Fathers name of the petitioner no1 to 5 and 7to 13 not mentioned
78	D-CRLMC/17275/2025	SULOCHANA PATRO	2025-06-18	AS PER STANDING ORDER THE NAME OF INFORMANT SHALL NOT BE MENTIONED IN THE PETITION
79	D-CRLLP/11010/2025	AMIT PRASAD BOSE	2025-06-18	In being aggrieved date of judgement furnished 24 .02 .2025 which appears not correct
80	D-ABLAPL/17892/2025	RAJIB LOCHAN PATNAIK	2025-06-18	1. As Charge sheet Submitted in the Annexure,it is not mentioned in the Index
81	D-WP(C)/19912/2025	SUBHRANSU BHUSAN MOHANTY	2025-06-18	1.Age of petitioners no 8 and 29 not mentioned in cause title of the petition.
82	D-WP(C)/23289/2025	BANSHIDHAR SATAPATHY	2025-06-18	1. Subject Code No. not furnished in the Assessment Slip.2. Age of the deponent on affidavit does not tally with cause title
83	D-CRLMC/14267/2025	DEBASHIS NANDA	2025-06-18	C. copy annexure 4 and 5 not filed.
84	D-CRLMC/17069/2025	SUSANTA KUMAR JETHY	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Paragraph no. not correctly furnished in the petition.2. Page nos.32 36 37 38 39 46 47 110 111 and 112 not neat and legible
85	D-CRLMC/16783/2025	MANORANJAN PADHY	2025-06-18	Name of informant and victim shall not be mentioned as per standing order. Put up for further SR
86	D-WP(C)/23462/2025	TUKUNA KUMAR MISHRA	2025-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished on declaration in I.A
87	D-ABLAPL/17930/2025	PRONOY MOHANTY	2025-06-18	1. Annexure-1 not neat and legible as well as page No.16. 2.Undertaking is not paginated and in proper place.
88	D-BLAPL/17847/2025	PRADIPTA BEURA	2025-06-18	-Date not mentioned in Synopsis and Date Chart where Filing Advocate signed. 2-C.T. case no. indicated incorrect in List of Dates and Events.3-Age of the Petitioner in Rejection order not tally with cause title.
89	D-CRLMC/14231/2025	RAMAKANTA NAYAK	2025-06-18	Annexure -1 not page marked.Annexure-2 not mentioned in page no.14.
90	D-BLAPL/17895/2025	JYOTIRMAYA SAHOO	2025-06-18	Hologram of Rs 50/- not paid in V nama. Annexure-1 is not attested.
91	D-WP(C)/24124/2025	AUROBINDA SAHOO	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
92	D-CRLMC/16683/2025	PRAKASH CHANDRA DASH	2025-06-18	NAME OF PETITIONER IN THE TOP OF AFFIDAVIT NOT TALLY WITH THE TOP OF PETITIONER.
93	D-CRLREV/17603/2025	PARTHA SARATHI DAS	2025-06-18	1. Special case no . mentioned in prayer of revn .petition appears not correct. 2 . In paragraph -2 of revn .petn . date 27 .12 .2025 mentioned appears not correct .
94	D-WP(C)/23341/2025	PRASANTA KUMAR PANDA	2025-06-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 16 and 17 .D.Fee of Rs.67/- not paid in the v.nama
95	D-BLAPL/18031/2025	BRUNDABAN ROUT	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.
96	D-CRLMC/17080/2025	SAPAN KUMAR LENKA	2025-06-18	1. As per record, Annexure-2 not properly page marked in index.2.C.Copy of F.I.R.under Annexure-1 not filed.
97	D-ABLAPL/17820/2025	LALATENDU PAL	2025-06-18	1.Annexures not attested by the Advocate. 2. Annexures No.2 not page marked properly. 3.V. Nama not properly stamped.
98	D-CRLMC/17865/2025	RAJIV KUMAR MAHANTA	2025-06-18	1. PS case number not correctly furnished in date chart.

99	D-MSA/21059/2025	SILABHADRA SASTRY	2025-06-18	Please insert Index in its proper place and change the Book Mark.Put up for further S.R after rectification
100	D-WP(C)/23202/2025	PRAKASH KUMAR MISHRA	2025-06-18	Paragraph not correctly mentioned in the affidavit
101	D-MSA/21056/2025	SILABHADRA SASTRY	2025-06-18	Please insert Index in its proper place and change the Book Mark.Put up for further S R after rectification.
102	D- ABLAPL/17921/2025	AKSHAYA KUMAR SAHOO	2025-06-18	1.Synopsis and date chart not paginated. 2.C.T. case No. left blank in Cause Title and petition.
103	D- ABLAPL/17937/2025	RUDRA NARAYAN PARIJA	2025-06-18	1. Page No. 10 is not legible as well as Page marking under Annexures. 2.In Synopsis,P.S. name is not correctly mentioned. 3.Undertaking is not paginated and in proper place.
104	D- CRLMC/16505/2025	ACHYUTANANDA PATTANAIAK	2025-06-18	Age of the petitioner not tally with cause title and c.copy of order.
105	D- MACA/22473/2025	AMIT KUMAR NATH	2025-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Rs.3938/ payable not paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 3.welfare fee of rs 50 /- not paid in v.nama
106	D-WP(C)/23802/2025	DILLIP KUMAR RAY	2025-06-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D- CRLMC/16754/2025	LALITENDU BHUYAN	2025-06-18	14-NOT PROPERLY INDEXED.
108	D- ABLAPL/17951/2025	JUGALA KISHORE PANDA	2025-06-18	In para no.2 P.S.case no does not tally with cause title.
109	D-WP(C)/23237/2025	SAROJA KANTA SAMAL	2025-06-18	1. As per index page no. 47 not found. 2. Sl. 4 of affidavit in I.A. not proper.
110	D-CRLA/14721/2025	SANJEEB KUMAR BEHERA	2025-06-18	Put up for S.R after filing of c.copy of annexure-1 .
111	D- BLAPL/17839/2025	NARENDRA KUMAR LENKA	2025-06-18	1-Provision of law not correctly furnished on Top of the cause title.2-Name of the Informant should be redacted from Synopsis and cause title.3-Sl. no.4 of the Affidavit mentioned incorrect. 4- paragraph no. wrongly mentioned in the Declaration of the Affidavit.5-Mobile no. not indicated of the Filing Advocate in the Vakalatnama.
112	D- BLAPL/17950/2025	LALITENDU BHUYAN	2025-06-18	S.T no not tally with cause title and prayer person.
113	D-MACA/23117/2025	MANOJ KUMAR PATI,SR.PANEL COUNSEL	2025-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
114	D-WP(C)/23239/2025	SAROJA KANTA SAMAL	2025-06-18	Sl.4 of affidavit in I.A. not proper
115	D- CRLMC/17046/2025	BIBHUTI BHUSAN MISHRA	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page nos.41 and 48 not neat and legible.2. C.Copy of F.I.R. not filed.3. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R.
116	D-WP(C)/24075/2025	LAXMIKANTA MOHANTY	2025-06-18	Page no.14 not filed.
117	D-ABLAPL/17073/2025	SUSANTA SEKHAR PARIDA	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
118	D-WP(C)/23933/2025	AFRAAZ SUHAIL	2025-06-18	Name of the district mentioned in the cause title appears to be wrong.2.Title of the petitioner and his father mentioned the V.nama does not tally with the cause title.
119	D-WP(C)/23333/2025	SAROJA KANTA SAMAL	2025-06-18	Page 17 not neat
120	D-CRLA/17915/2025	KULDEEP MOHANTY	2025-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In index in place of CRLA petition it is mentioned BAIL application .
121	D-CRLMC/16795/2025	SOUBHAGYA KUMAR DASH	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page marking not correct.Page no. 18 and 19 not neat.
122	D-WP(C)/23470/2025	CHITRASEN PARIDA	2025-06-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. I.A.No. not mentioned in I.A
123	D-BLAPL/18002/2025	PREETAM MISHRA	2025-06-18	H.C.B.A.W.F.FEE RS.50.00 NOT FILED.
124	D-WP(C)/23815/2025	DILLIP KUMAR RAY	2025-06-18	.Receipt Showing Serv.copy To cg not Filed.
125	D-CRLMC/15423/2025	SURIYA MOHAPATRA	2025-06-18	1. This case related to sexual offence the name victim aunt subasini suna deleted from the petition as per the standing order 3/ 2024 and put up for SR thereafter.
126	D-CRLMC/17023/2025	GOPABANDHU MISRA	2025-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 8 9 and 10 not neat and legible.
127	D-CRLA/17268/2025	SAROJ KUMAR DASH	2025-06-18	1. Period of Delay 13 Days (summer vacation) 2. Synopsis and date chart are not page marked in index
128	D-MACA/22474/2025	AMIT KUMAR NATH	2025-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Court Fee Rs.4925/ payable not paid 2.w .f .fund Rs 50/ to be stamped
129	D-CRLMC/17690/2025	BISWAJIT NAYAK	2025-06-18	1. GR case number not correctly furnished in para nos.1,15 and Synopsis.
130	D-BLAPL/17962/2025	JUGALA KISHORE PANDA	2025-06-18	1.Provision of law not correctly furnished in C.T.

131	D-BLAPL/17924/2025	AMIT KUMAR NATH	2025-06-18	1.Date of order not tally para 4 and index inconnection with annexure 2 page no 14.
132	D-BLAPL/17845/2025	SURYAKANTA DWIBEDI	2025-06-18	1. Provision of Law incorrectly furnished. 2 Undertaking for English Translation is not Signed. 3. Paragraphs mentioned in Declaration is incorrect
133	D-WP(C)/23234/2025	SAROJA KANTA SAMAL	2025-06-18	Sl. 4 of affidavit in I.A. not proper
134	D-WP(C)/23232/2025	DR.PURUSOTTAM CHULI	2025-06-18	Page no. 24 not neat.
135	D-CRLMP/17715/2025	SAHASRA JYOTI NANDA	2025-06-18	.Subject Code incorrectly Mentioned

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 18-06-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLA/1262/2023	CRLA/1262/2023	TUKUNA KUMAR MISHRA	OTHERS. INDEX,SYNOPSIS AND DATE CHART NOT SIGNED OTHERS. CERTIFICATE NOT SIGNED AT PAGE 10 OTHERS. DATE OF IMPUGNED JUDGEMENT NOT MENTIONED IN BEING AGGRIEVED PORTION OTHERS. PARA NO. F TWICELY MENTIONED IN GROUNDS OTHERS. DATE OF IMPUGNED JUDGEMENTS WRONGLY MENTIONED IN IAS AT PARA I 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.